

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **18th October, 2019 :**

I

The **Hon'ble Shri Justice Prithviraj K. Chavan** will not be available for the judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Prithviraj K. Chavan** is allowed before the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang.**

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 18.10.2019

(Kiran A. Bagi)
Registrar (Judicial)